Annexure-2												
Name of Corporate Debtor:		Gadhinglaj Agro Alchochem (In Liquidation)		Date of commencement of Liquidation Process: 27.01.2021				List of Stakeholders as on: 25.03.2021				
					List of							
					List of unsecured fin	iancial creditors						
	Details of claim received			Details of claim admitted								
		Date of		Amount of claim		Amount covered	% of share in total amount of	Amount of contigent	Amount of any mutual due, that may be set	Amount of	Amount of claim under	Remarks, if
S. No.	Name of Creditor	receipt	Amount claimed	admitted	Nature of claim	by guarantee	claims admitted	claim	off	claim rejected	verification	any
1	AJ International	25.02.2021	1,67,51,516	1,37,05,600	financial creditor	-	1.53	-	-	30,45,916	-	See Note 1
2	Satvinder Singh Tanwar	26.02.2021	1,96,00,000	1,96,00,000	financial creditor	-	2.19	-	-	-	-	See Note 1
3	Sunita Singh	26.02.2021	22,40,000	22,40,000	financial creditor	-	0.25	-	-	-	-	See Note 1
	Total 3,85,91,516			3,55,45,600		-	3.98	-	-	30,45,916	-	Nil

Notes:

^{1.} Remarks: The above list is prepared on the basis of proofs of claims submitted to the Liquidator and accepted under Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016. As the books of accounts of the Company in Liquidation are not made available to the Liquidator, hence the claims shall be subject to further verification and investigation, if any, required by the Liquidator. The above claims are admitted on the basis of information in claim forms, documents and affidavit submitted. If at any stage it is found that the claim is submitted based on any false document(s), action as per law shall be taken.

^{2.} There is no change in this list, except that the identification particulars (PAN / Addhar etc.) related column is deleted from the respective lists in view of advisory issued by IBBI vide email dated 08.12.2021 for compliance with Circular No. IBBI/LIQ/46/2021 dated 24.12.2021 for existing process. Accordingly, the list is submitted in the amended format, although there is no change in the stakeholders.